

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 1546
ANSWERED ON 13TH FEBRUARY, 2025

ALLOCATION OF FUNDS UNDER PMKSY

1546. SMT. SAJDA AHMED:

Will the Minister of *FOOD PROCESSING INDUSTRIES* be pleased to state:

- (a) the details of the measures implemented by the Government to ensure the transparent allocation and utilization of funds under the PM Kisan Sampada Yojana;
- (b) the mechanism adopted by the Government to monitor and evaluate the effectiveness of the scheme in enhancing the income of farmers and reducing food waste;
- (c) the details of the budget allocated and utilized till date, State-wise including West Bengal; and
- (d) the steps taken/being taken by the Government to ensure that small and marginal farmers benefit directly from the initiatives under the PM Kisan Sampada Yojana?

ANSWER

**MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)**

(a) to (c): The Ministry of Food Processing Industries (MOFPI) is implementing a central sector umbrella scheme Pradhan Mantri Kisan Sampada Yojana (PMKSY). Under component schemes of PMKSY, Ministry provides financial assistance up to ₹15 crore, @ 35% of eligible project cost for projects in general area & @50% of eligible project cost for projects in Difficult Areas as well as for projects of SC/ST, FPOs & SHG, for setting up food processing industries. PMKSY is demand driven in nature and applications are invited through Expression of Interest (EoI) from all over India. The funds are not allocated/sanctioned/released state-wise under any of the component schemes of PMKSY.

Ministry periodically reviews the progress of the projects approved under the component schemes of PMKSY. Grants in aid/ subsidy is released to the Project Implementing Agencies (PIA) after verification of the documents submitted as prescribed in the applicable Scheme guidelines and inspection of the unit to verify the physical progress commensurate with the financial progress. The release of subsidy under PMKSY is on reimbursement basis only i.e. after actual incurrence of expenditure by the PIA. MOFPI also gets third party Impact Evaluation studies conducted to evaluate the effectiveness of the component schemes of PMKSY on various parameters including farmers' income and post-harvest loss.

Under component schemes of PMKSY, 55 projects are approved in the State of West Bengal with the project cost of ₹955.03 crore and approved grants in aid/subsidy of ₹254.90 crore. So far, ₹190.11 crore has been released to these 55 projects. State-wise details of approved grants in aid/subsidy and released grants in aid/subsidy is at **Annexure**.

(d): PMKSY was envisaged as a comprehensive package that will result in creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet. It will not only provide a boost to the growth of food processing sector in the country but also improve the capacity of food processing units which help in providing better returns to farmers, especially in the rural areas, reducing wastage of agricultural produce, increasing the processing level and enhancing the export of the processed foods. So far, under various component schemes of PMKSY a total of 1646 projects have been approved out of which 1087 are completed/operational, benefitting 3317538 farmers.

**ANNEXURE REFERRED IN REPLY TO PART (c) and (d) OF THE LOK SABHA
UNSTARRED QUESTION NO. 1546 FOR ANSWER ON 13.02.2025 REGARDING
ALLOCATION OF FUNDS UNDER PMKSY**

Consolidated details of State-wise projects approved under PMKSY						
Sr. No.	State	Approved Projects	Completed /Operational	PC (Rs in Crore)	Approved GIA (Rs in Crore)	Released GIA (Rs in Crore)
1	Andaman & Nicobar	2	1	5.36	3.17	3.04
2	Andhra Pradesh	79	33	3352.36	778.99	445.23
3	Arunachal Pradesh	12	2	177.89	82.51	25.38
4	Assam	112	54	1329.97	467.64	244.77
5	Bihar	16	4	755.36	172.37	96.87
6	Chandigarh	0	0	0.00	0.00	0.00
7	Chhattisgarh	10	6	275.64	83.88	61.42
8	Dadar & Nagar Haveli and Daman & Diu	1	1	26.34	3.64	3.47
9	Delhi	21	21	31.15	10.90	10.49
10	Goa	2	2	31.33	7.71	7.56
11	Gujarat	108	84	2648.03	663.52	525.36
12	Haryana	100	79	1554.82	415.97	277.62
13	Himachal Pradesh	45	36	754.54	308.47	239.49
14	Jammu & Kashmir	40	30	386.92	194.32	148.26
15	Jharkhand	2	2	3.10	0.94	0.77
16	Karnataka	97	76	1433.77	407.64	288.45
17	Kerala	51	33	985.37	303.87	208.06
18	Ladakh	0	0	0.00	0.00	0.00
19	Lakshadweep	0	0	0.00	0.00	0.00
20	Madhya Pradesh	57	29	1135.15	379.22	244.44
21	Maharashtra	259	168	5039.80	1373.81	884.77
22	Manipur	8	4	117.29	59.19	22.33
23	Meghalaya	10	6	117.08	71.92	12.57
24	Mizoram	4	3	107.01	66.32	59.17
25	Nagaland	6	2	131.34	78.90	51.18
26	Orissa	29	12	785.21	215.33	146.43
27	Puduchery	2	2	0.81	0.81	0.70
28	Punjab	77	60	1580.62	432.07	353.32
29	Rajasthan	57	33	1124.20	325.37	175.41
30	Sikkim	1	1	6.17	3.64	3.64
31	Tamil Nadu	148	103	1959.23	508.51	305.10
32	Telangana	68	32	1849.12	404.44	211.46
33	Tripura	9	8	118.89	64.63	59.51
34	Uttar Pradesh	99	70	2046.55	489.43	337.67
35	Uttarakhand	59	50	1033.08	476.05	437.81
36	West Bengal	55	40	955.03	254.90	190.11
	Total	1646	1087	31858.53	9110.08	6081.86